MANIPUR GAZETTE

E X T R A O R D I N A R Y
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GOVERNMENT OF MANIPUR
SECRETARIAT: POWER DEPARTMENT

N O T I F I C A T I O N
Imphal, the 20th April, 2026

No. MSPDCL/2/2026-POW-PD: In exercise of the powers conferred by the proviso to sub-regulation (1) of **Regulation 31** of the *Central Electricity Authority (Measures relating to Safety and Electric Supply) Regulations, 2023,* pertaining to "Precautions to be adopted by consumers, owners, occupiers, electrical contractors, electrical workmen and suppliers", the Governor of Manipur is pleased to exempt, for the purposes specified herein, certain classes of low-risk consumers from the requirement of submission of test reports from licensed electrical contractors : **Low Tension (LT) consumer categories having voltage levels above and equal to 440 V and connected load up to 50 kW.**

The requirement for submission of test reports from licensed electrical contractors, as otherwise mandated under Regulation 31 of the said Regulations, shall, to the extent specified herein, **stand exempted,** and **self-certification (self-attested report)** furnished by the consumer shall be **accepted as sufficient compliance** for the purposes of internal wiring and electrical safety, subject to the conditions specified in this notification.

Provided that,

(i) This exemption shall **not apply** to **high-rise buildings exceeding 15 metres in height,** as specified under **Regulation 38** of the said Regulations relating to "Provisions for supply and use of electricity in multi-storeyed buildings."

(ii) The consumers shall **comply with** the minimum safety requirements in accordance with the provisions of **Regulation 15** of the *Central Electricity Authority (Measures relating to Safety and Electric Supply) Regulations, 2023,* relating to "Service lines and apparatus on premises"

(iii) All materials used for wiring and electrical installations shall **comply with,** or be of a standard **not inferior to,** those prescribed by the **Bureau of Indian Standards (BIS).**

By order and in the name of Governor,

DR. SHAILESH KUMAR CHOURASIA,
Commissioner (Power),
Govt. of Manipur.

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Digitally signed by
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